

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20287/2001

(From the judgement and order dated 19/07/2001 in RSA 309/93
of The HIGH COURT OF H.P AT SHIMLA)

DALJIT SINGH

Petitioner (s)

VERSUS

OM PRAKASH & ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for urging addl. grounds)

Date : 29/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agarwal, Adv.
Mr. Manu Krishnan, Adv.
Mr. Alok Kr.Agrawal, Adv.
Mr. E.C. Agrawala,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

The special leave petition is dismissed.

.SP1

(N. Annapurna)
Court Master

(Shelly Sengupta)
Court Master